

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 535**

TO BE ANSWERED ON THE 06TH FEBRUARY, 2018/ MEGHA 17, 1939 (SAKA)

UTILISATION CERTIFICATES FOR MPF FUNDS

535. SHRI KONDA VISHWESHWAR REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether all the State Governments have submitted Utilisation Certificates for the funds released for 2015 and 2016 under the Modernisation of Police Force (MPF) Scheme as per General Financial Rules which is required for release of further funds and if so, the details thereof;

(b) whether concurrent audit of MPF Scheme by the Internal Audit Wing of the Ministry of Home Affairs has been conducted to curb corruption/misuse of funds for the past three years; and

(c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) No, Madam. Under the scheme of Modernisation of Police Forces(MPF),

Utilisation Certificates(UCs) for the funds released up to the financial year

2015-16, which are required for release of further funds as per General

Financial Rules, are awaited from the following States, as on 05.02.2018, for

the amount shown against them:

(in Rs. Crore)

S. No.	Name of the State	Pending amount in respect of which UC is pending	S. No.	Name of the State	Pending amount in respect of which UC is pending
1.	Arunachal Pradesh	3.12	13.	Maharashtra	86.74
2.	Assam	91.13	14.	Manipur	5.50
3.	Bihar	26.32	15.	Meghalaya	1.35
4.	Chhattisgarh	8.65	16.	Orissa	0.29
5.	Goa	1.36	17.	Punjab	4.94
6.	Haryana	1.37	18.	Rajasthan	0.02
7.	Himachal Pradesh	0.44	19.	Tamil Nadu	32.93
8.	Jammu & Kashmir	3.55	20.	Tripura	13.71
9.	Jharkhand	10.56	21.	Uttar Pradesh	53.84
10.	Karnataka	6.70	22.	Uttarakhand	1.49
11.	Kerala	4.70	23.	West Bengal	75.77
12.	Madhya Pradesh	4.57		Total	439.04

(b) & (c) Audit of MPF Scheme for the period up to 31.3.2016 has been conducted for all the States by the Internal Audit Wing of the Ministry of Home Affairs. The Audit for the year 2016-17 has been conducted of all the States except Kerala, Bihar, Telangana and Goa.
